

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 5<sup>th</sup> August, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice, Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma to hold Court sitting as their Lordships are attending the National Conference on "Landscape of Technology in Courts in India and the Way Forward" at Chandigarh Judicial Academy, Chandigarh on 10<sup>th</sup> and 11<sup>th</sup> August, 2024, it is notified as under:

- 1) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold Single Bench on 12<sup>th</sup> August, 2024;
- 2) Regular Single Bench matter of Hon'ble The Chief Justice to be listed on 9<sup>th</sup> August, 2024 will be listed on 9<sup>th</sup> & 12<sup>th</sup> August, 2024 before the Single Bench of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for fixing date;
- 3) Regular Division Bench matter of Hon'ble The Chief Justice & Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 12<sup>th</sup> August, 2024 will be re-scheduled on 14<sup>th</sup> & 19<sup>th</sup> August, 2024; and
- 4) Regular Single Bench matter of Hon'ble Mr. Justice A. Bimol Singh & Hon'ble Mr. Justice A. Guneshwar Sharma to be listed on 9<sup>th</sup> & 12<sup>th</sup> August, 2024 will be re-scheduled on 16<sup>th</sup>, 19<sup>th</sup>, 20<sup>th</sup>, 21<sup>st</sup>, 22<sup>nd</sup> and 23<sup>rd</sup> August, 2024.  
Interim orders, if any shall stand extended.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ 16245 - 62

Imphal, the 5<sup>th</sup> August, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**